

REGISTRAR

11.12.07
List O.A. C.C.R.A.
before Hon'ble Bench for
Adm./F.O./F.H. On

08.01.08

DR

Note of Registry

No R.A. file so far.

03
01/01/08

O.A. No. 1587/05

08.01.08

Hon' Mr. Ashok S. Karmnadi, J.M.

None for the applicant even in the revised call. Sri S.K. Pandey holding brief of shri Amit Sthalekar counsel for the respondents.

It is seen from the order sheet that on earlier occasions also the applicant's counsel was not present in the revised call. Having regard to the same I do not find any justifiable ground to adjourn this matter. Accordingly, the OA is dismissed in default and for non prosecution.

 J.M.

hcs